

**R.O.C.No.5243/2020/RG-B2**



**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 12 / 2021**

Thiru.B.Karthikeyan, Principal District Judge, Sivagangai, who has been appointed on transfer, as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Chennai, Chennai, on deputation basis, in G.O.(D) No.21, Municipal Administration and Water Supply (MC-3) Department, dated 25.01.2021, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Chennai, Chennai, in the existing vacancy.

Tmt.M.Sumathi Sai Priya, Sessions Judge, Special Court for trial of cases registered under SC/ST (PoA) Act, Srivilliputhur is transferred and posted as Principal District Judge, Sivagangai, vice Thiru.B.Karthikeyan, transferred.

**HIGH COURT OF MADRAS,  
CHENNAI.  
DATED: 01.02.2021.**

**Sd/- C.Kumarappan  
REGISTRAR GENERAL**

*(S.O)*